

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/116/9/AMR/2022	Main Case	9 of IBC	Haldia Petrochemicals Limited Vs. VR Commodities Private Limited
	IA(IBC)/164/2024	U/Rule 11 of NCLT Rules, 2016	VR Commodities Private Limited Vs Haldia Petrochemicals Limited Vs
	IA(IBC)/168/2023	Rule 11 of NCLT Rules	VR Commodities Private Limited (CD) Vs Haldia Petrochemicals Limited (OC)

Due to internet breakdown, the hearing couldn't be conducted today.
Hence, for pronouncement of orders, list the matter on 01.07.2024.

IA(IBC)/164/2024 & IA(IBC)/168/2023 :

Due to internet breakdown, the hearing couldn't be conducted today.
Hence, for pronouncement of orders, list the matter on 01.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**